

## Hon'ble Mr. Justice Anupinder Singh Grewal

Born on 10.03.1964 in originally agriculturist family from Ludhiana district in Punjab . Father retired as Chief Engineer ,Punjab PWD (B&R) in 1981. Late maternal grandfather retired as IAS officer in 1956. Did schooling from St.John's High School, Chandigarh and ISC-12 in 1982 from Yadavindra Public School, Patiala . Thereafter, completed his graduation in B.A. honours (History) in 1985 and postgraduation in M.A. (History) in 1987 from St.Stephen's College, Delhi. Completed his LL.B. in 1992 from University of Delhi. Started his practice in 1992 at Punjab & Haryana High Court. Appointed as Assistant Advocate General ,Punjab from 10.03.1995 to 21.04.1997; then as Deputy Advocate General from 13.06.1997 till his re-designation as Senior Deputy Advocate General on 16.04.2002 and worked as such till 07.09.2005 , Additional Advocate General, Punjab from 07.09.2005 till elevation. Argued important cases pertaining to Civil, Constitutional, Criminal, Service, Land Acquisition, Public Interest Litigation, for over 19 years on behalf of State of Punjab. Appointed as Central Government Counsel in November, 2007 for conducting cases before Punjab & Haryana High Court and appeared in important cases for Union of India including LPAs, CEA, Arbitration cases, writ petitions challenging orders of CAT. Appointed as Senior Panel Counsel for conducting Central Government cases in the High Court of Punjab & Haryana w.e.f 30th November 2009 and continued till elevation. Conducted matters pertaining to Public Interest Litigation, Writs challenging vires of Central Acts and other important litigation for the Union of India . Appointed Amicus Curaie by Punjab and Haryana High Court in several important cases including the matter where effect of judicial officer pronouncing orders/judgments without signing or detailing reasons was in question, titled as ” Court on its own motion vs State of Punjab and others”, reported as (2007) 4 RCR 731. Conducted cases before other forums including AAFIR, CAT and Arbitration Tribunals. Represented the Punjab State in Cooch Behar Trophy ( Board of Control For Cricket in India ) Tournaments (1978-82). Had the best round in Juris Cup Golf ( All India Tournament for Lawyers & Judges) in 2002, 2004, 2005 and 2008. Elevated on 25.09.2014 as an Additional Judge at Punjab & Haryana High Court. Transferred to Rajasthan High Court on 19.12.2014 and sworn in as a permanent Judge on 20.05.2016. Transferred to Punjab & Haryana High Court and assumed charge on 05.10.2016.

He retired from the Punjab & Haryana High Court on March 10, 2026.

Hon'ble Mr. Justice Anupinder Singh Grewal appointed as President, NCLT on April 29 , 2026 and he took charge on May 11, 2026.